

Notice Inviting Quotation

Civil Courts, Deoghar

Letter No. 51

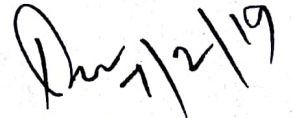
Dated 7th February 2019

Sealed Quotation are invited from the reputed firms/Suppliers having PAN no./GST no. etc on or before 11th February 2019 for the purchase of Tires for Car bearing no. JH-15F-9961 Civil Court, Deoghar

Any further details may be collected from the establishment of Court during 10:30 AM – 04:30 PM (Monday to Saturday).

The sealed quotations clearly mentioning the rates with specification and time to be required for supplying the articles must reach in the Office undersigned within stipulated time period.

Note :- The quotation may be mailed at the official E-mail Id of Civil Court deogharcivilcourts@gmail.com, but the hardcopy of quotation may be reach to the undersigned office on or before 11th February 2019.



Judge-in-Charge,
Civil Courts, Deoghar